

Shri Hari Vishnu Kamath: Has any proposal been made by Government that all such food aid should be channelled through the UN and not through individual countries?

Dr. Ram Subhag Singh: As I said in the beginning, this is a programme of the UN, of FAO.

Shri Hari Vishnu Kamath: Otherwise also.

Dr. Ram Subhag Singh: So there is no question of its being channelled through individual countries. It will have to be routed through UN.

Partial Payment of Workers' Wages in Food

*588. { **Shri Maheswar Naik:**
 { **Shri P. K. Deo:**
 { **Shri Yashpal Singh:**
 { **Shri P. R. Chakraverti:**

Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that in implementation of a scheme under the World Food Programme of the Food and Agriculture Organization pilot projects are proposed to be started in India where workers of the development projects will be paid their wages partially in food; and

(b) whether the scheme has been tried in any of the projects and reaction of the workers assessed?

The Minister of State in the Ministry of Food and Agriculture (Dr. Ram Subhag Singh): (a) India has submitted two schemes to the World Food Programme which envisage payment of wages partially in food. They will be implemented if approved by the Programme authorities.

(b) A scheme for desilting of tanks which provides for payment of wages partly in food is currently being implemented by the Government of West Bengal. According to the report received from Government of

Bengal, the scheme has been making a steady progress and the workers have not been averse to receiving part of their wages in kind.

Shri Maheswar Naik: The proposal is to give provisions for kitchen arrangements in different projects. May I know whether the financial implications have been examined so far as these things are concerned?

Dr. Ram Subhag Singh: Whatever the wage is, this programme simply concerns giving a part of that wage in kind, and that is being done. These are rural projects. The workers who are engaged in implementing these projects are not averse to taking it in kind. So no difficulty has arisen, and we have not gone into it in that way.

Shri Maheswar Naik: On which commutation is partial wage likely to be paid in kind?

Dr. Ram Subhag Singh: Workers who work in a project usually require grains for their daily consumption, wheat, rice, dal etc. To that extent, provision has been made to meet their requirements.

श्री यशपाल सिंह : क्या मैं जान सकता हूँ कि उन की पूरी वेजें उन को अनाज के रूप में दी जायेंगी या उस का कुछ प्रपोर्शन ही अनाज के रूप में दिया जायगा ?

डा० राम सुभग सिंह : असल में जो काम करते हैं वे दोनों चाहते हैं। वे यह भी चाहते हैं कि उन को अनाज भी इस्तेमाल करने के लिए मिले और अन्य कामों के लिए उन्हें कुछ पैसा भी मिले ? इसलिए पूरी वेजें हम उन्हें अनाज में लेने के लिये अग्र मजबूर करें तो इस में किसी का लाभ नहीं होगा। इसलिए दोनों का हिसाब लगा कर जितना-जितना चाहते हैं उतना दे दिया जाता है।

Shri P. R. Chakraverti: Have Government examined how far the introduction of this system will have its impact on the rate of wages that obtains in the particular region?

Dr. Ram Subhag Singh: According to this programme, this is done on the usual rate basis. It will utilise more and more people who might be idle in a particular area. This is a rural works programme. So it is not going to adversely affect the rate of wages. Even if it contributes to increasing the rate, we will welcome that.

Shri Ranga: Can he give more details in regard to the working of this particular scheme, as for example, who supplies these grains, is it the peasants themselves or are they locally procured by the employers and afterwards distributed by the employers direct to the workers or distributed through some middlemen and so on?

Dr. Ram Subhag Singh: I shall do so.

Shri S. C. Samanta: May I know whether the hon. Minister is referring to the pilot project at Purulia in West Bengal? If so I would like to know who is financing it.

Dr. Ram Subhag Singh: That is being financed with the assistance of USA and we are taking up some more projects also.

Slaughter Houses

*589. { **Shri Krishnapal Singh:**
Shri Y. S. Chaudhary:
Shri Berwa Kotah:
Shri Bade:
Shri Kachhavaitya:

Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that Government have established or are going to establish slaughter houses in the country;

(b) if so, their number and locations; and

(c) the amount spent on each and the income from each?

The Parliamentary Secretary to the Minister of Food and Agriculture

(Shri Shinde): (a) to (c). A statement is placed on the table of the House.

STATEMENT

(a) and (b). The establishment or improvement of slaughter houses is primarily the responsibility of the State Governments. The Governments of Bihar, Kerala, Madhya Pradesh, Madras, Maharashtra, Orissa, Punjab and West Bengal have included a scheme for the improvement of slaughter houses and meat markets under their Third Five Year Plans. The Government of Maharashtra propose to construct a modern slaughter house at Deonar (Bombay). The Government of West Bengal propose to establish a modern slaughter house at Dankuni. The Punjab Government propose to improve slaughter house in Jullundar, Ferozepur, Amritsar, Patiala and Ambala. According to available information, the details of the scheme have not been worked out by the remaining States.

(c) The amount spent on each project will be known only after it has been completed. As the slaughter houses are not intended to be processing factories, no income from the same is expected except by way of the licence fee to butchers and the slaughtering charges on animals.

Shri Krishnapal Singh: What is the precise object of starting these slaughter houses? Is it purely commercial or is it also to provide food to the people?

The Deputy Minister of Food and Agriculture (Shri A. M. Thomas): In the first place, it is a step recommended by the Committee for the Prevention of Cruelty to Animals under the presidency of Shrimati Rukmini Devi Arundale. That committee has recommended that necessary provision should be made for proper housing facilities for animals awaiting slaughter, arrangements should be made for proper feeding, for drinking water, there should be enough covered and